

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009816/2022	SIBA NARAYAN BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /486 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001111/2022
2	BLAPL/0009817/2022	SANDHYARANI SENDHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL SADAR /253 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000721/2022
3	BLAPL/0009818/2022	BINOD KUMAR NAIK VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /31 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000015/2022
4	BLAPL/0009819/2022	SANA LUHA @ KUSHA LUHA VS STATE OF ODISHA	NIRANJAN PANDA VS	KANTAMAL /40 /2013 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh *) ST/0000080/2017
5	BLAPL/0009820/2022	PUKU @ UJWAL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LATHIKATA /31 /2015 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000075/2015
6	BLAPL/0009821/2022	RANJIT MAHAKUD VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) 2(B)CC/0000008/2022
7	BLAPL/0009822/2022	AISHA BEWA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /308 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000254/2022
8	BLAPL/0009823/2022	BICHHANDA MODI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	HARICHANDANPUR /41 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000059/2022
9	BLAPL/0009824/2022	ASIT KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENCES /16 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001288/2022
10	BLAPL/0009825/2022	DHARANIDHAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000013/2022
11	BLAPL/0009826/2022	PANCHANAN PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000019/2022

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12	BLAPL/0009827/2022	BAPUN @ PARTHA SARATHI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /347 /2021 AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar) Spl/0000003/2022
13	BLAPL/0009828/2022	SANTOSH KUMAR DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000196/2022
14	BLAPL/0009829/2022	LITU DORA @ PAGU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /69 /2020 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) Spl/0000067/2020
15	BLAPL/0009830/2022	GOPAL MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /267 /2022 J.M.F.C., BETANATI(Mayurbhanj) CT/0000762/2022
16	BLAPL/0009831/2022	PRATIMA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /124 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000989/2022
17	BLAPL/0009832/2022	SAURA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAGADA /181 /2019 A.D.J.,ASKA(Ganjam) ST/0000023/2020
18	BLAPL/0009833/2022	SK. RIYAZUDDIN @ BITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /22 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000221/2020
19	BLAPL/0009834/2022	SUNIL BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /143 /2020 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000070/2020
20	BLAPL/0009835/2022	DHANMAN SHAW VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000027/2022
21	BLAPL/0009836/2022	RAM BHAROSE SHAW VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000027/2022
22	BLAPL/0009837/2022	MAHAMAD SAHID @ SAHIL VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KHANDAPARA /180 /2022 J.M.F.C.,KHANDAPARA(Nayagarh *) GR/0000174/2022
23	BLAPL/0009838/2022	BIJAYA BABU @ BIJAYA KUMAR NAIK	SARATHI JYOTI MOHANTY	BHATILI /146 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000030/2022
24	BLAPL/0009839/2022	SANJAY KUMAR MOHANTA @ CHHUTU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /115 /2019 J.M.F.C., BETANATI(Mayurbhanj) CT/0000351/2019
25	BLAPL/0009840/2022	MANGULU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /443 /2022 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000033/2022
26	BLAPL/0009841/2022	PAPU @ BISWABIJAYA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIDANASI /74 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000050/2022
27	BLAPL/0009842/2022	MAMA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /308 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000254/2022
28	BLAPL/0009843/2022	RAJA PASAYAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /72 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000054/2022
29	BLAPL/0009844/2022	JADA @ AMULYA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /469 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000953/2018
30	BLAPL/0009845/2022	JAGA MOHAPATRA @ JAGANNATH MISHRA VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	NAYAGARH /222 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000006/2022
31	BLAPL/0009846/2022	BABJI BHIMASINGI @ BHIMASINGI BABJI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /162 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *) GR/0000320/2022
32	BLAPL/0009847/2022	RAJIB KUMAR PANDA @ CHIKU VS STATE OF ODISHA	S.S.RAY (2) VS	NAYAPALLI P.S. /565 /2022 SESSIONS JUDGE, KHURDHA(Khordha *) TR/0000340/2022
33	BLAPL/0009848/2022	JOGIA @ JAGANNATH SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /291 /2022 J.M.F.C.,PARJANG(Dhenkanal) GR/0000279/2022
34	BLAPL/0009849/2022	NILA GOUDA VS	S.S.RAY 2 VS	DHARAKOT PS /141 /2022 J.M.F.C.,ASKA(Ganjam)

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35	BLAPL/0009850/2022	STATE OF ODISHA MOHIT PARASHAR VS	S.S.RAY 2 VS	GR/0000651/2022 //0 A.D.J., GUNUPUR(Rayagada *)
36	BLAPL/0009851/2022	STATE OF ODISHA PABITRA KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	TR/0000099/2022 PARJANG /368 /2022 J.M.F.C,PARJANG(Dhenkanal)
37	BLAPL/0009852/2022	STATE OF ODISHA BASUDEV GOUDA VS	S.S.RAY (2) VS	GR/0000353/2022 SHERAGADA /238 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
38	BLAPL/0009853/2022	STATE OF ODISHA BOIJAYANTA KHOSLA VS	SATYABRATA MOHANTY VS	Spl/0000113/2012 BORIGUMMA /31 /2020 SPECIAL JUDGE,JEYPORE(Koraput)
39	BLAPL/0009854/2022	STATE OF ODISHA PRAMILA NAIK VS	CHITTARANJAN PATTANAIAK VS	TR/0000013/2020 MOTANGA /22 /2020 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)
40	BLAPL/0009855/2022	STATE OF ODISHA SAJID VS	MD. GOLAM MADANI VS	CT/0000029/2020 PADMAPUR /95 /2022 A.D.J., GUNUPUR(Rayagada *)
41	CMP/0000985/2022	STATE OF ODISHA AMARENDRA MALIK VS	NIRANJAN LENKA VS	TR/0000089/2022 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *)
42	CMP/0000986/2022	PRAMOD MALIK MURALIDHAR DHAL VS	DIBYA RANJAN BEHERA VS	CS/0000214/2018 // ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur *)
43	CONTC/0006142/2022	MADHABANANDA DHAL SANKAR BERA VS	ADV. VS	CS/0000244/2016 // ()
44	CONTC/0006143/2022	AMRIT RUTURAJ,COLLECTOR AND D.M.,KENDRAPADA SIBA PRASAD MAITY VS	ADV VS	// // ()
45	CONTC/0006144/2022	AMRIT RUTURAJ,COLLECTOR AND D.M.,KENDRAPADA BISWANATH MAITY VS	ADV VS	// // ()
		AMRIT RUTURAJ,COLLECTOR AND D.M.,KENDRAPADA		//

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46	CONTC/0006145/2022	TAPAN KUMAR MANDAL VS AMRIT RUTURAJ, COLLECTOR AND D.M., KENDRAPADA	ADV. VS	// ()
47	CONTC/0006146/2022	SAPTA SUNDAR MAITY VS AMRIT RUTURAJ, COLLECTOR AND D.M., KENDRAPADA	ADV. VS	// ()
48	CONTC/0006147/2022	BIJAY KUMAR MAITY VS AMRIT RUTURAJ, COLLECTOR AND D.M., KENDRAPADA	ADV VS	// ()
49	CONTC/0006148/2022	RITA MAITY VS AMRIT RUTURAJ, COLLECTOR AND D.M., KENDRAPADA	ADV. VS	// ()
50	CONTC/0006149/2022	PABITRA MOHAN SAHU VS PRINCIPAL SECY. TO GOVT. OF ODISHA, W.R. DEPT.	CHITTARANJAN PATNAIK VS	// ()
51	CONTC/0006150/2022	MIR ISHZQUE ALLI VS IBSI KUMAR SAHOO, TAHASILDAR, KHORDHA	ADV VS	// ()
52	CRLA/000883/2022	SIMANCHAL SETHY VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	BERHAMPUR SADAR /53 /2012 ()
53	CRLA/000884/2022	KALIA @ BHABANI SANKAR NATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 ()
54	CRLMC/0002848/2022	SAHADEBA@SAHADEB DURGA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JUNAGARH /77 /2017 ()
55	CRLMC/0002849/2022	SARASWATI PATTANAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAYAPALLI P.S. /85 /2018 ()
56	CRLMC/0002850/2022	BIJAY NAYAK@BIJAY KUMAR NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /48 /2009 ()
57	CRLMP/0002052/2022	ABDUL BARI	AMULYA RATNA PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLREV/0000470/2022	PRADEEP KUMAR SAHU	AMITAV TRIPATHY	//0
		VS	VS	()
		CHANDRASHEKHAR NANDA		//
59	CRLREV/0000471/2022	SABINA BIBI	SURYAKANTA DWIBEDI	PHIRINGIA /52 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	FAO/0000381/2022	MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LIMITED	ADAM ALI KHAN	//
		VS	VS	()
		JAGA MALLIK		//
61	FAO/0000382/2022	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED	ADAM ALI KHAN	//
		VS	VS	()
		ASHOK MALIK		//
62	FAO/0000383/2022	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	()
		JITENDRA NAYAK@JITENDRA KUMAR NAYAK		//
63	FAO/0000384/2022	BANDHABI BISWAL	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
64	FAO/0000385/2022	PRASANTA KUMAR SWAIN	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
65	FAO/0000386/2022	SURESH BAGARTTI	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
66	FAO/0000387/2022	SARASWATI PRADHAN	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
67	LAA/0000051/2022	JAYANTI PRADHAN	AMBIKA PRASAD MISHRA	//
		VS	VS	()
		ZONE OFFICER,ANANDAPUR BARRAGE PROJECT SORO		//
68	MACA/0000511/2022	SURENDRA KUMAR SAHOO	KALPATARU PANIGRAHI	//
		VS	VS	()

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69	MACA/0000512/2022	DURYODHAN PANDA SUJIT BISWAL@SUJIT KUMAR BISWAL VS DEVKINKAR GHOSH	PRADEEP KUMAR MISHRA VS	// // 0 //
70	MACA/0000513/2022	PURNA CHANDRA MAHANTA VS RATNAKAR SAHANI	PRADEEP KUMAR MISHRA VS	// 0 //
71	RPFAM/0000249/2022	JAGABANDHU LENKA VS RANJITA ROUT@LENKA	KSHIROD KUMAR ROUT VS	// 0 //
72	RVWPET/0000258/2022	M.D., LITTLE ANGLES PUBLIC SCHOOL, BARPALI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
73	WA/0001317/2022	DR. BINAYA KUMAR KHILAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
74	WA/0001318/2022	BALARAM SWAIN VS JAYARAM NAYAK	SARATHI JYOTI MOHANTY VS	// 0 //
75	WA/0001319/2022	URBAN CO OPERATIVE BANK LTD., CUTTACK VS DHIRANJAN NAYAK	SIDHARTHA DAS VS	// 0 //
76	WP(C)/0026206/2022	NIRMAL CHANDRA DAS VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
77	WP(C)/0026207/2022	PRAMOD GOCHAYAT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
78	WP(C)/0026208/2022	MAHATAB HATA COMMITTEE, BBSR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
79	WP(C)/0026209/2022	MANAS BEHURAY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //

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80	WP(C)/0026210/2022	KISHAN KUMAR SHARMA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
81	WP(C)/0026211/2022	REVATI PANY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
82	WP(C)/0026212/2022	M/S SWAYAM TRADING, GANJAM VS AO, UNION BANK, BERHAMPUR	DURGA PRASAD PATTNAIK VS	// 0 //
83	WP(C)/0026213/2022	M/S SAI MARKETING, GANJAM VS COLLECTOR AND DM, CHHATRAPUR	DURGA PRASAD PATTNAIK VS	// 0 //
84	WP(C)/0026214/2022	PRAVASINI KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
85	WP(C)/0026215/2022	PRANAKRUSHNA DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
86	WP(C)/0026216/2022	BHUBANESWAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
87	WP(C)/0026217/2022	THE DAV AUTONOMOUS COLLEGE, TITILAGARH VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
88	WP(C)/0026218/2022	SUNITA MALLIK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
89	WP(C)/0026219/2022	MAMATA PARIDA VS DIRECTORATE OF SECONDARY EDUCATION, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
90	WP(C)/0026220/2022	JAGABANDHU PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
91	WP(C)/0026221/2022	THE PRINCIPAL, DAV COLLEGE, TITILAGARH	ASHIS KUMAR MISHRA	//

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		VS	VS	()
92	WP(C)/0026222/2022	THE STATE OF ODISHA BANGALI BARIK	ASHOK KUMAR DAS	//
		VS	VS	()
93	WP(C)/0026223/2022	STATE OF ODISHA MAITIANI NAYAK	SOURYA RANJAN DAS	//
		VS	VS	()
94	WP(C)/0026224/2022	STATE OF ODISHA BIBHUHENDU PATNAIK	SATYABRATA MOHANTY	//
		VS	VS	()
95	WP(C)/0026225/2022	THE ANGUL UNITED CENTRAL CO-OP. BANK LTD.,ANGUL LALITA PADHI	ASHOK KUMAR DAS	//
		VS	VS	()
96	WP(C)/0026226/2022	STATE OF ODISHA GOBINDA CHANDRA GHADAI	BIPIN KUMAR NAYAK	//
		VS	VS	()
97	WP(C)/0026227/2022	STATE OF ODISHA THANKAPANN SUNNY	B.B.CHAMPATIRAY	//
		VS	VS	()
98	WPCRL/0000123/2022	THE ASST. GM CUM AO, CENTRAL BANK OF INDIA, BBSR ASHUTOSH SAHU	RAJESH KUMAR MAHAPATRA	//
		VS	VS	/ /0
99	ABLAPL/0012911/2022	STATE OF ODISHA MAHENDRA KUMAR THAKUR	AKSHAYA KUMAR PANDEY	//
		VS	VS	()
100	ABLAPL/0012912/2022	STATE OF ODISHA JADUMANI PATRA	BASANTA KUMAR DAS	//
		VS	VS	BARBIL /230 /2022
101	ABLAPL/0012913/2022	STATE OF ODISHA DILLIP KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	POLASARA PS /304 /2021
102	ABLAPL/0012914/2022	STATE OF ODISHA PURNA CHANDRA RAUTRAY	PRATIK NAYAK	//
		VS	VS	SATYABADI /236 /2022
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103	ABLAPL/0012915/2022	STATE OF ODISHA MANJULATA JENA VS	DHIRENDRA KUMAR MOHAPATRA VS	// JALESWAR /369 /2021 ()
104	ABLAPL/0012916/2022	STATE OF ODISHA ARJUNA GURU @ ARJUN GURUA VS	SOUMYA RANJAN DAS VS	// //0 J.M.F.C.,BARAMBA(Cuttack)
105	ABLAPL/0012917/2022	STATE OF ODISHA GURGUR @ KISHORE SINGH VS	SOUMYA RANJAN DAS VS	2(B)CC/0000005/2022 BANDOMUNDA /95 /2016 ()
106	ABLAPL/0012918/2022	STATE OF ODISHA BIBHUTI BEHERA VS	AVIRAM PATRA VS	// ITAMATI /228 /2022 ()
107	ABLAPL/0012919/2022	STATE OF ODISHA PRANAB KUMAR SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// NAYAPALLI P.S. /222 /2022 ()
108	ABLAPL/0012920/2022	STATE OF ODISHA GURGUR @ KISHORE SINGH VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /97 /2016 ()
109	ABLAPL/0012921/2022	STATE OF ODISHA MADHABI MAHAPATRA VS	PARTHA SARATHI NAYAK VS	// BANARAPAL /282 /2013 ()
110	ABLAPL/0012922/2022	STATE OF ODISHA JHARANA SAHOO VS	RAJIV KUMAR MAHANTA VS	// JHUMPURA /116 /2022 ()
111	ABLAPL/0012923/2022	STATE OF ODISHA SANTILATA SETHI @ NARU SETHI VS	SURYAKANTA DWIBEDI VS	// RANPUR /233 /2022 ()
112	ABLAPL/0012924/2022	STATE OF ODISHA UDASINI SAHOO VS	RAJIV KUMAR MAHANTA VS	// JHUMPURA /116 /2022 ()
113	ABLAPL/0012925/2022	STATE OF ODISHA ASHOK KUMAR MALIK VS STATE OF ODISHA(CID CB)	PRADEEP KUMAR DAS VS	// SPL.TASK FORCE /20 /2022 () //

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114	ABLAPL/0012926/2022	CHANDRA VIJAYA JHA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 () //
115	ABLAPL/0012927/2022	DIPTI RANJAN MALLICK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 () //
116	ABLAPL/0012928/2022	PUNILAL SHAW VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 () //
117	ABLAPL/0012929/2022	GANGU @ SUSHANTA KUMAR BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /201 /2022 () //
118	ABLAPL/0012930/2022	GANGA PRASAD VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 () //
119	ABLAPL/0012931/2022	ALAKA SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP LOCK /302 /2022 () //
120	ABLAPL/0012932/2022	HALADHAR PUJARI @ KABI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /257 /2022 () //
121	ABLAPL/0012933/2022	SK. NIAZUDDIN VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
122	ABLAPL/0012934/2022	ARUN MAHARANA @ ARU MAHARANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BERHAMPUR TOWN /247 /2022 () //
123	ABLAPL/0012935/2022	BIKASH DAS VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	TIGIRIA /41 /2022 () //
124	ABLAPL/0012936/2022	RAJESH SAHUKAR VS STATE OF ODISHA	S.S.RAY (2) VS	PARLAKHEMUNDI /204 /2022 () //
125	ABLAPL/0012937/2022	DEEPAK KUMAR SETHY	BIBHUTI KESHARI BISWAL	NARASINGHPUR /98 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
126	ABLAPL/0012938/2022	VS STATE OF ODISHA SUNITA SAHUKAR	VS S.S.RAY(2)	J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000174/2022 PARLAKHEMUNDI /204 /2022
127	ABLAPL/0012939/2022	VS STATE OF ODISHA ANJALI DALAI	VS PRANAB KUMAR DAS	() // BHOGRAI /112 /2022
128	ABLAPL/0012940/2022	VS STATE OF ODISHA SURENDRA MALLICK	VS P.K.DALAI	() // LAXMISAGAR P.S. /332 /2022
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :06/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	165/2022 LAA/51/2022	JAYANTI PRADHAN-MP	AMBIKA PRASAD MISHRA
2	268/2022 RVWPET/258/2022	M.D., LITTLE ANGLES PUBLIC SCHOOL, BARPALI-MP	SAMIR KUMAR MISHRA
3	328/2022 RPFAM/249/2022	JAGABANDHU LENKA-MP	KSHIROD KUMAR ROUT
4	654/2022 CRLREV/470/2022	PRADEEP KUMAR SAHU-MP	AMITAV TRIPATHY
5	1029/2022 CMP/985/2022	AMARENDRA MALIK-MP	NIRANJAN LENKA
6	1104/2022 MACA/512/2022	SUJIT BISWAL@SUJIT KUMAR BISWAL-MP	PRADEEP KUMAR MISHRA
7	1105/2022 MACA/512/2022	SUJIT BISWAL@SUJIT KUMAR BISWAL-MP	PRADEEP KUMAR MISHRA
8	1106/2022 MACA/513/2022	PURNA CHANDRA MAHANTA-MP	PRADEEP KUMAR MISHRA
9	1121/2022 WPC(OAC)/3046/1998	AJAYA KUMAR SAHOO-MP	RANJAN KUMAR BEHERA
10	1122/2022 WPC(OAC)/21/2015	KANHU CHARAN PATTNAYAK-MP	KRISHNA CHANDRA SAHU
11	1123/2022 WPC(OAC)/21/2015	KANHU CHARAN PATTNAYAK-MP	KRISHNA CHANDRA SAHU
12	1793/2022 BLAPL/5938/2021	BALU PANGI-MP	JUGALA KISHORE PANDA, M/S KRUSHNA CH. DASH,
13	1794/2022 BLAPL/9845/2022	JAGA MOHAPATRA @ JAGANNATH MISHRA-MP	MANAS RANJAN MOHAPATRA
14	1840/2022 ABLAPL/11138/2022	SARAT @ SARAT CHANDRA BISWAL-MP	
15	2233/2022 CRLMC/2848/2022	SAHADEBA@SAHADEB DURGA-MP	PRASANTA KUMAR SATAPATHY
16	3213/2022 WA/1317/2022	DR. BINAYA KUMAR KHILAR-MP	DR.PURUSOTTAM CHULI
17	3214/2022 WA/1318/2022	BALARAM SWAIN-MP	SARATHI JYOTI MOHANTY
18	3215/2022 WA/1319/2022	URBAN CO OPERATIVE BANK LTD., CUTTACK-MP	SIDHARTHA DAS
19	13797/2022 WP(C)/20997/2021	MAKAR KETAN SAHOO-MP	MANOJ KUMAR MOHANTY
20	13798/2022 WP(C)/23829/2022	M/S. ON NET SOLUTIONS, BARGARH-MP	SUPRIYO RANJAN MAHAPATRA
21	13799/2022 WP(C)/26206/2022	NIRMAL CHANDRA DAS-MP	PRATIK NAYAK
22	13800/2022 WP(C)/26212/2022	M/S SWAYAM TRADING, GANJAM-MP	DURGA PRASAD PATTNAIK
23	13801/2022 WP(C)/26213/2022	M/S SAI MARKETING, GANJAM-MP	DURGA PRASAD PATTNAIK
24	13802/2022 WP(C)/26214/2022	PRAVASINI KHATUA-MP	MANOJ KUMAR MOHANTY
25	13803/2022 WP(C)/25490/2022	J.PRADHAN SINGH U.P ME SCHOOL, NAYAGARH-MP	NIRANJAN LENKA
26	13804/2022	BHUBANESWAR BEHERA-MP	ASHOK KUMAR DAS

27	WP(C)/26216/2022 13805/2022	SUNITA MALLIK-MP	ARUN KUMAR NAYAK
28	WP(C)/26218/2022 13806/2022	JAGABANDHU PATRA-MP	SAMIR KUMAR MISHRA
29	WP(C)/26220/2022 13807/2022	RAMA NAYAK-MP	S.P. NATH
30	WP(C)/15008/2004 13808/2022	MAITIANI NAYAK-MP	SOUMYA RANJAN DAS
31	WP(C)/26223/2022 13809/2022	BIBHUDHENDU PATNAIK-MP	SATYABRATA MOHANTY
32	WP(C)/26224/2022 13810/2022	THANKAPANN SUNNY-MP	B.B.CHAMPATIRAY
	WP(C)/26227/2022		